

**HIGH COURT OF DELHI : NEW DELHI**

No. 5 /D-3/Gaz.IA/DHC/2025  
Dated, the 30<sup>th</sup> May, 2025

**ORDER**

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service **with immediate effect:-**

Sl. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Prem Kumar Barthwal	Principal Judge, Family Courts, North, Rohini	Principal Judge, Family Court, South-East, Saket)	South-East	Vice Mr. Pankaj Gupta
2.	Pankaj Gupta	Principal Judge, Family Courts, South-East, Saket	Principal Judge, Family Courts, North, Rohini	North	Vice Mr. Prem Kumar Barthwal
3.	Nikhil Chopra	District Judge (Commercial Court)-06, Central, THC	District Judge (Commercial Court)-02, South-East, Saket	South-East	Vice Ms. Neelam Singh
4.	Hemani Malhotra	District Judge (Commercial Court)-02, West, THC	District Judge (Commercial Court)-03, New Delhi, PHC	New Delhi	Vice Ms. Vineeta Goyal
5.	Vineeta Goyal	District Judge (Commercial Court)-03, New Delhi, PHC	District Judge (Commercial Court)-02, West, THC	West	Vice Ms. Hemani Malhotra
6.	Rakesh Kumar Sharma	PO, IT-02, RACC, New Delhi	District Judge-08, Central, THC	Central	Vice Ms. Vandana
7.	Sanjeev Aggarwal	Special Judge (PC Act), (CBI)-10, RACC	District Judge (Commercial Court)-04, West, THC	West	Vice Mr. Sanjay Jindal
8.	Illa Rawat	District Judge (Commercial Court)-03, Central, THC	Judge In-charge, Mediation Centre, Central, THC	Central	Earlier held by Mr. Sanjay Garg-II
9.	Ajay Kumar Jain	District Judge (Commercial Court)-03, South-East, Saket	PO, MACT, New Delhi, PHC	New Delhi	Vice Ms. Vrinda Kumari

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*[Signature]*  
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10.	Anurag Sain	District Judge (Commercial Court)-01, New Delhi, PHC	Judge In-charge, Mediation Centre, East, KKD	East	Vice Ms. Manjusha Wadhwa
11.	Neelam Singh	District Judge (Commercial Court)-02, South-East, Saket	District Judge (Commercial Court)-06, Central, THC	Central	Vice Mr. Nikhil Chopra
12.	Sanjay Jindal	District Judge (Commercial Court)-04, West, THC	Special Judge (PC Act), (CBI)-10, RACC	--	Vice Mr. Sanjeev Aggarwal
13.	Vipin Kumar Rai	Additional Principal Judge, Family Court, South-West, Dwarka	ASJ-01 (POCSO), South-East, Saket	South-East	Vice Mr. Pooran Chand
14.	Anil Kumar	Judge, Family Court-01, South-West, Dwarka	ASJ-05, Shahdara, KKD	Shahdara	Vice Mr. Arvind Bansal
15.	Raj Kumar	ASJ-05, Central, THC	District Judge (Commercial)-01, South-West, Dwarka	South- West	In a vacant court (Earlier presided over by Mr. Pankaj Gupta)
16.	Raghubir Singh	ASJ(FTC), Shahdara, KKD	District Judge (Commercial Court)-03, West, THC	West	In a vacant court (Earlier presided over by Mr. Dig Vinay Singh)
17.	Smita Garg	Judge, Family Court-01, South-East, Saket	Special Judge (PC Act) (CBI)-13, RACC	--	Vice Ms. Niyay Bindu
18.	Gautam Manan	ASJ-09, West, THC	PO, IT-02, RACC	--	Vice Mr. Rakesh Kumar Sharma
19.	Manish Gupta	In-charge, Mediation Centre, South-West, Dwarka	Judge, Family Court-02, West, THC	West	Vice Ms. Charu Aggarwal
20.	Praveen Singh	District Judge-11, Central, THC	ASJ-3, North-East, KKD	North-East	Vice Mr. Pulastya Pramachala
21.	Sameer Bajpai	ASJ-03, Shahdara, KKD	ASJ(FTC)-01, South-East, Saket	South-East	Vice Mr. Sachin Sangwan
22.	Vrinda Kumari	PO, MACT, New Delhi, PHC	District Judge (Commercial Court)-03, South-East, Saket	South-East	Vice Mr. Ajay Kumar Jain

23.	Devendra Kumar Sharma	ASJ(POCSO)-01, South, Saket	District Judge (Commercial Court)-03, Central, THC	Central	Vice Ms. Illa Rawat
24.	Pulastya Pramachala	ASJ-3, North-East, KKD	District Judge (Commercial Court)-01, New Delhi, PHC	New Delhi	Vice Mr. Anurag Sain
25.	Devender Kumar	Judge, Family Court-01, Shahdara, KKD	District Judge (Commercial Court)-01, East, KKD	East	In a vacant court (Earlier presided over by Mr. Pitamber Dutt )
26.	Navita Kumari Bagha	District Judge-02, South-East, Saket	Judge, Family Court-01, South-West, Dwarka	South-West	Vice Mr. Anil Kumar
27.	Kuldeep Narayan	Judge, Family Court-02, South-East, Saket	District Judge-02, South-East, Saket	South-East	Vice Ms. Navita Kumari Bagha
28.	Lalit Kumar	Judge In-charge, Mediation Centre, South, Saket	ASJ-03, Shahdara, KKD	Shahdara	Vice Mr. Sameer Bajpai
29.	Harish Kumar	Judge, Family Court, New Delhi, PHC	In-charge, Mediation Centre, South-West, Dwarka	South-West	Vice Mr. Manish Gupta
30.	Neelofer Abida Perveen	Special Judge (PC Act)(CBI)-22, RACC	District Judge-06, South-East, Saket	South-East	Vice Ms. Mona Tardi Kerketta
31.	Rajrani	Judge, Family Court, North-West, Rohini	Judge Incharge Mediation, New Delhi, PHC	New Delhi	Vice Mr. Sandeep Garg
32.	Anil Antil	Special Judge (PC Act) (CBI)-15, RACC	District Judge -15, Central, THC	Central	In a new court
33.	Pritam Singh	Judge, Family Court-01, South, Saket	PO, MACT-01, West, THC	West	Vice Mr. Harvinder Singh
34.	Pooran Chand	ASJ-01 (POCSO), South-East, Saket	District Judge -05, South, Saket	South	Vice Mr. Harjyot Singh Bhalla

35	Saurabh Kulshreshtha	On Repatriation	ASJ-03, West, THC	West	Vice Ms. Shivali Sharma
36	Sonu Agnihotri	District Judge - 07, South-East, Saket	District Judge - 04, East, KKD	East	Vice Mr. Anil Kumar Paswan
37	Sumit Dass	ASJ-5, New Delhi, PHC	Judge, Family Court-01, Shahdara, KKD	Shahdara	Vice Mr. Devender Kumar
38	Charu Aggarwal	Judge, Family Court-02, West, THC	ASJ-02 (E-Court), Shahdara, KKD	Shahdara	Vice Mr. Vineet Kumar
39	Sidharth Mathur	Joint Registrar (Judl.), DHC	District Judge-01, North, Rohini	North	Vice Mr. Deepak Dabas
40	Murari Prasad Singh	Judge, Family Court, Central, THC	Special Judge (PC Act), CBI-02, RACC	--	Vice Mr. Ankit Singla
41	Surya Malik Grover	ASJ (Special Fast Track Court), South-East, Saket	Judge In-charge, Mediation Centre, South, Saket	South	Vice Mr. Lalit Kumar
42	Shuchi Laler	Joint Registrar (Judicial), DHC	ASJ(FTC-01), South, Saket	South	Vice Ms. Manisha Khurana Kakkar
43	Saurabh Partap Singh Laler	Special Judge (NDPS), Shahdara, KKD	ASJ-5, New Delhi, PHC	New Delhi	Vice Mr. Sumit Dass
44	Priya Mahendra	Joint Registrar (Judicial), DHC	ASJ-09, West, THC	West	Vice Mr. Gautam Manan
45	Shunali Gupta	Judge, Family Court-02, South, Saket	ASJ(FTC)-02, South, Saket	South	Vice Mr. Vishal Pahuja
46	Deepak Dabas	District Judge-01, North, Rohini	Joint Registrar (Judl.), DHC	--	Vice Ms. Shuchi Laler
47	Sandeep Garg	Judge In-charge, Mediation Centre, New Delhi, PHC	OSD (Gaz.-II), DHC	--	Vice Mr. Ravinder Singh-II
48	Ankur Jain-I	Judge, Family Court-01, North-East, KKD	ASJ-04, Central, THC	Central	Vice Mr. Sushil Anuj Tyagi
49	Vineet Kumar	ASJ-02 (E-Court), Shahdara, KKD	ASJ-02, West, THC	West	Vice Ms. Ambika Singh

50.	Shivaji Anand	District Judge - 01+MACT, North-West, Rohini	ASJ-02-cum-Special Judge (NDPS), North-West, Rohini	North-West	Vice Mr. Vikram
51.	Naveen Gupta	On repatriation from Special Secretary, DSLSA	District Judge - 09, West, THC	West	In a new court
52.	Shivali Sharma	ASJ-03, West, THC	District Judge-06, Central, THC	Central	Vice Mr. Rajesh Malik
53.	Ajay Singh Shekhawat	ASJ-02, South-West, Dwarka	Judge, Family Court-01, North-East, KKD	North-East	Vice Mr. Ankur Jain-I
54.	Devender Kumar Garg	Joint Registrar (Judicial), DHC	Judge Family Court, New Delhi, PHC	New Delhi	Vice Mr. Harish Kumar
55.	Rajesh Malik	District Judge-06, Central, THC	Special Judge (PC Act) (CBI)-14, RACC	--	Vice Mr. Amitabh Rawat
56.	Pooja Talwar	ASJ (POCSO) - 01, South-West, Dwarka	ASJ(FTC) West, THC	West	In a vacant court (Earlier presided over by Mr. Sumeet Anand)
57.	Naveen Kumar Kashyap	On repatriation from Registrar (NCLT)	Judge, Family Court-02, Central, THC	Central	In a new court
58.	Niyay Bindu	Special judge (PC Act) (CBI)-13, RACC	Additional Principal Judge, Family Court, South-West, Dwarka	South-West	Vice Mr. Vipin Kumar Rai
59.	Vandana	District Judge-08, Central, THC	ASJ-02, North, Rohini	North	In a vacant court (Earlier presided over by Ms. Shefali Sharma)
60.	Monika Saroha	District Judge-05, West, THC	Judge, Family Court-01, South-East, Saket	South-East	Vice Ms. Smita Garg
61.	Prashant Sharma	Additional Director, Delhi Judicial Academy	Special Judge (PC Act)(CBI)-15, RACC	--	Vice Mr. Anil Antil
62.	Tyagita Singh	Joint Registrar (Judl.), DHC	Judge, Family Court, Central, THC	Central	Vice Mr. Murari Prasad Singh
63.	Amitabh Rawat	Special Judge (PC Act) (CBI)-14, RACC	Joint Registrar (Judicial), DHC	--	Vice Mr. Sumeet Anand

64.	Namrita Aggarwal	On repatriation	Judge, Family Court-02, South-East, Saket	South-East	Vice Mr. Kuldeep Narayan
65.	Harleen Singh	ASJ-01 (POCSO), West, THC	ASJ (Electricity) South-West, Dwarka	South-West	Vice Mr. Vinod Kumar Meena
66.	Purva Sarin	District Judge-01, South, Saket	Judge, Family Court-01, South, Saket	South	Vice Mr. Pritam Singh
67.	Bhupinder Singh	Special Judge (PC Act) (CBI)-06, RACC	ASJ-05, Central, THC	Central	Vice Mr. Raj Kumar
68.	Gomati Manocha	ASJ-01 (POCSO), New Delhi, PHC	District Judge-02, North-East, KKD	North-East	Vice Ms. Manu Vedwan
69.	Hem Raj	ASJ-08, West, THC	Judge, Family Court, North-West, Rohini	North-West	Vice Ms. Rajrani
70.	Harjot Singh Bhalla	District Judge - 05, South, Saket	District Judge-03, South-West, Dwarka	South-West	Vice Mr. Divyang Thakur
71.	Mona Tardi Kerketta	District Judge-06, South-East, Saket	ASJ POCSO-01, South Saket	South	Vice Mr. Devendra Kumar Sharma
72.	Pawan Singh Rajawat	Additional Director-II, Delhi Judicial Academy (In Diverted Capacity)	ASJ-01, POCSO, New Delhi, PHC	New Delhi	Vice Ms. Gomati Manocha
73.	Alok Shukla	ASJ-02+Special Judge (NDPS), East, KKD	OSD (to supervise the work of Case Flow Management) Delhi High Court	--	Vice Ms. Namrita Aggarwal
74.	Divyang Thakur	District Judge-03 (South-West), Dwarka	ASJ-01 (POCSO), West, THC	West	Vice Mr. Harleen Singh
75.	Shivali Bansal	District Judge-03, North, Rohini	ASJ-02, South-West, Dwarka	South-West	Vice Mr. Ajay Singh Shekhawat
76.	Sushil Anuj Tyagi	ASJ-04, Central, THC	ASJ (FTSC) (RC), South-West, Dwarka	South-West	In a vacant court (Earlier presided over by Ms. Sadhika Jalan)

77.	Sushant Changotra	ASJ(FTC), East, KKD	Special Judge (PC Act)(CBI)-22, RACC	--	Vice Ms. Neelofer Abida Perveen
78.	Nipun Awasthi	ASJ-06 (POCSO), Shahdara, KKD	ASJ-08, West, THC	West	Vice Mr. Hem Raj
79.	Ankit Singla	Special Judge (PC Act)(CBI)-02, RACC	ASJ (Special Fast Track Court), South-East, Saket	South-East	Vice Ms. Surya Malik Grover
80.	Neha	ASJ(SFTC), South, Saket	ASJ-06, New Delhi, PHC	New Delhi	In a vacant court (Earlier presided over by Mr. Dheeraj Mor)
81.	Sudhir Kumar Sirohi	Special Judge (NDPS), New Delhi, PHC	Joint Registrar (Judl.), DHC	--	Vice Mr. Sidharth Mathur
82.	Vinod Kumar Meena	ASJ (Electricity), South-West, Dwarka	District Judge - 10, West, THC	West	In a new court
83.	Gajender Singh Nagar	ASJ(SC-RC)-02, East, KKD	Special Judge (NDPS), Shahdara, KKD	Shahdara	Vice Mr. Saurabh Partap Singh Laler
84.	Sandeep Gupta	ASJ(SC-RC)-01, East, KKD	ASJ (POCSO)-02, New Delhi, PHC	New Delhi	In a new court
85.	Ambika Singh	ASJ-02, West, THC	District Judge-01, South, Saket	South	Vice Ms. Purva Sarin
86.	Aanchal	ASJ (SFTC)-01, West, THC	District Judge-03, North, Rohini	North	Vice Ms. Shivali Bansal
87.	Niti Phutela	ASJ(SC-POCSO)-01, Shahdara, KKD	ASJ (SFTC), South, South, Saket	South	Vice Ms. Neha
88.	Susheel Bala Dagar	ASJ (POCSO)-01, North-West, Rohini	District Judge - 08, West, THC	West	In a new court
89.	Vishal Pahuja	ASJ(FTC)-02, South, Saket	ASJ(SC-RC)-01, West, THC	West	In a vacant court (Earlier presided over by Mr. Manish Yaduvanshi)

90.	Manisha Khurana Kakkar	ASJ(FTC)-01, South, Saket	Special Judge (PC Act)(CBI)-06, RACC	--	Vice Mr. Bhupinder Singh
91.	Sachin Sangwan	ASJ(FTC)-01, South-East, Saket	Additional Director-II, Delhi Judicial Academy (In Diverted Capacity)	--	Vice Mr. Pawan Singh Rajawat
92.	Harvinder Singh	PO, MACT-01, West, THC	ASJ(FTC) Shahdara, KKD	Shahdara	Vice Mr. Raghubir Singh
93.	Meenu Kaushik	ASJ (POCSO) - 05, North, Rohini	District Judge-03, New Delhi, PHC	New Delhi	Vice Mr. Shirish Aggarwal
94.	Dheeraj Mittal	ASJ(SC-RC), South-East, Saket	Additional Director, Delhi Judicial Academy	--	Vice Mr. Prashant Sharma
95.	Vikram	ASJ-02-cum-Special Judge (NDPS), North-West, Rohini	District Judge - 01+MACT, North-West, Rohini	North-West	Vice Mr. Shivaji Anand
96.	Arvind Bansal	ASJ-05, Shahdara, KKD	District Judge-05, West, THC	West	Vice Ms. Monika Saroha
97.	Babru Bhan	ASJ-03, North-West, Rohini	ASJ-04, North-East, KKD	North-East	Vice Mr. Pankaj Arora
98.	Pawan Kumar	ASJ(SFTC), New Delhi, PHC	ASJ-06, South, Saket	South	Vice Mr. Sunil Gupta
99.	Muneesh Garg	ASJ (POCSO)-01, Central, THC	ASJ-03, North-West, Rohini	North-West	Vice Mr. Babru Bhan
100.	Sunil Gupta	ASJ-06 (South) Saket	Judge, Family Court-02, South, Saket	South	Vice Ms. Shunali Gupta
101.	Manu Vedwan	District Judge-02, North-East, KKD	ASJ-02+Special Judge (NDPS), East, KKD	East	Vice Mr. Alok Shukla
102.	Pankaj Arora	ASJ-04, North-East, KKD	District Judge-16, Central, THC	Central	In a new court



	Chander Mohan	On repatriation	District Judge-14 (LAC), Central, THC	Central	In a new Court
104.	Kishor Kumar	District Judge-04, North, Rohini	Joint Registrar (Judl.), DHC	--	Vice Ms. Tyagita Singh
105.	Gagandeep Jindal	ASJ(SFTC), South-West, Dwarka	Joint Registrar (Judl.), DHC	--	Vice Mr. Devender Kumar Garg
106.	Atul Ahlawat	ASJ(FTC), North-East, KKD	Special Judge (NDPS), New Delhi, PHC	New Delhi	Vice Mr. Sudhir Kumar Sirohi
107.	Pooja Jain	District Judge-03, East, KKD	ASJ(POCSO)-05, North, Rohini	North	Vice Ms. Meenu Kaushik
108.	Anil Kumar Paswan	District Judge - 04, East, KKD	District Judge - 07, South-East, Saket	South-East	Vice Mr. Sonu Agnihotri
109.	Shirish Aggarwal	District Judge-03, New Delhi, PHC	District Judge-03, East, KKD	East	Vice Ms. Pooja Jain
110.	Pranjal Aneja	Special Judge (NDPS)-02, Central, THC	ASJ(SC-RC), South-East, Saket	South-East	Vice Mr. Dheeraj Mittal
111.	Ravinder Singh-II	On repatriation from OSD(Gaz.-II), DHC	District Judge-04, North, Rohini	North	Vice Mr. Kishor Kumar
112.	Jitendra Pratap Singh	On Repatriation	ASJ(SC-RC)-02, East, KKD	East	Vice Mr. Gajender Singh Nagar
113.	Sumcet Anand	Joint Registrar (Judl.), DHC	District Judge-11 Central, THC	Central	Vice Mr. Praveen Singh
114.	Snigdha Sarvaria	ASJ (FTSC) (RC), East, KKD	ASJ(SC-RC)-01, East, KKD	East	Vice Mr. Sandeep Gupta
115.	Preeti Parewa	ASJ (FTSC) (POCSO)-01, West, THC	Joint Registrar (Judl.), DHC	--	Vice Ms. Priya Mahendra

116.	Virender Singh	ASJ (FTSC) (POCSO), North-West, Rohini	Special Judge (NDPS)-02, Central, THC	Central	Vice Mr. Pranjal Aneja
117.	Balwinder Singh	ASJ (FTSC) (POCSO)-01, Central, THC	ASJ(FTC), North-East, KKD	North-East	Vice Mr. Atul Ahlawat
118.	Rajani Ranga	On completion of training	ASJ (POCSO) - 01, North-West, Rohini	North-West	Vice Ms. Susheel Bala Dagar
119.	Anurag Thakur	On completion of training	ASJ (FTC), East, KKD	East	Vice Mr. Sushant Changotra
120.	Anubhav Jain	On completion of training	Attached with the office of Principal District & Sessions Judge, (HQ), THC	--	--
121.	Rakesh Kumar-V	On completion of training	Additional Director, Delhi Judicial Academy (in diverted capacity)	--	--
122.	Deepti Devesh	On completion of training	ASJ(SFTC), New Delhi, PHC	New Delhi	Vice Mr. Pawan Kumar
123.	Preeti Agarwala	On completion of training	ASJ(SC-POCSO)-01, Shahdara, KKD	Shahdara	Vice Ms. Niti Phutela
124.	Tanvi Khurana	On completion of training	Special Secretary, DSLSA	--	Vice Mr. Naveen Gupta
125.	Prayank Nayak	On completion of training	ASJ (POCSO)-01, Central, THC	Central	Vice Mr. Muneesh Garg
126.	Rajat Goyal	On completion of training	ASJ (POCSO)-01, South-West, Dwarka	South-West	Vice Ms. Pooja Talwar
127.	Sonam Singh-I	On completion of training	ASJ (POCSO)-03, New Delhi, PHC	New Delhi (At RACC)	In a new court
128.	Sonam Gupta	On completion of training	ASJ (FTSC) (POCSO)-01, Central, THC	Central	Vice Mr. Balwinder Singh
129.	Vidhi Anand Gupta	On completion of training	ASJ (FTSC) (RC), East, KKD	East	Vice Ms. Snigdha Sarvaria

130.	Nabeela Wali	On completion of Training	ASJ (SFTC)-01, West, THC	West	Vice Ms. Aanchal
131.	Rashmi Gupta	On completion of training	ASJ(SFTC), South-West, Dwarka	South-West	Vice Mr. Gagandeep Jindal
132.	Saloni Singh	On completion of training	ASJ (FTSC) (POCSO)-01, West, THC	West	Vice Ms. Preeti Parewa
133.	Neeti Suri Mishra	On completion of training	ASJ (FTSC) (POCSO), North-West, Rohini	North-West	Vice Mr. Virender Singh
134.	Aakanksha Vyas	On completion of training	ASJ-06 (POCSO), Shahdara, KKD	Shahdara	Vice Mr. Nipun Awasthi
135.	Harjeet Singh Jaspal	On completion of training	Deputed at Delhi High Court for administrative work (in diverted capacity till 30.11.2025)	--	--

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. The Principal District & Sessions Judge, Central District shall withdraw sufficient number of cases from the existing courts of District Judge-01 to District Judge-14, Central District and shall assign the same to the newly constituted courts i.e. District Judge-15 and District Judge-16, Central District and shall ensure that after redistribution, all the courts shall have substantially equal work.
4. The Principal District & Sessions Judge, West District shall withdraw sufficient number of cases from the existing courts of District Judge-01 to District Judge-07, West District and shall assign the same to the newly constituted courts i.e. District Judge-08, District Judge-09 and District Judge-10, West District and shall ensure that after redistribution, all the courts shall have substantially equal work.
5. The Principal District & Sessions Judge, Central District shall withdraw sufficient number of cases from the existing court of Judge(Family Court), Central District and

shall assign the same to the newly constituted court i.e. Judge (Family Court-02), Central District and shall ensure that after redistribution, both the courts shall have substantially equal work. In view of the creation of new court, the existing court of Judge (Family Court), Central District previously presided over by Mr. Murari Prasad Singh is re-designated as Family Court-01, Central.

6. The Principal District & Sessions Judge, New Delhi District shall withdraw sufficient number of cases from the existing court of Ms. Gomati Manocha, ASJ (POCSO)-01, New Delhi District and shall assign the same to the newly constituted courts i.e. ASJ (POCSO)-02 and ASJ (POCSO)-03, New Delhi District and shall ensure that after redistribution, all the courts shall have substantially equal work. These 2 newly created courts shall function from RACC and the court of ASJ (POCSO)-01, New Delhi District functioning from PHC shall also be shifted to RACC. However, all these three courts shall be under the administrative control and jurisdiction of New Delhi District.
7. The Principal District & Sessions Judge, Central District shall withdraw sufficient number of cases from the existing court of Mr. Neeraj Sharma, District Judge-04 (LAC), Central District and shall assign the same to the newly constituted court i.e. District Judge-14 (LAC), Central District and shall ensure that after redistribution, both the courts shall have substantially equal work.
8. In terms of directions of Hon'ble Supreme Court in WP(C) 900/2020, officers who have been posted as District Judge (Commercial Court) for the first time, shall undergo compulsory training as scheduled by the Delhi Judicial Academy prior to taking charge of their respective courts.

**BY ORDER OF THE COURT**

Sd/-  
**(ARUN BHARDWAJ)**  
**REGISTRAR GENERAL**

Endst. No. 3021-3054 /D-3/Gaz.1A/DHC/2025

Dated, the 30<sup>th</sup> May, 2025

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.



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8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court in accessibility format.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.



(RAJ KUMAR RAWAT)  
JOINT REGISTRAR (GAZ.-IA)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI**

No. 16006-16055/F.5(1)/Gaz./PD&SJ West/2025 Dated, Delhi the 31/5/25  
Copy forwarded to :-

1. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
6. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The O/o CJM, West District, Tis Hazari Courts, Delhi.
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

*Hemani* 31/5/25  
(Hemani Malhotra)  
Officer Incharge (Judicial Branch)  
DJ (Commercial)-02, West Distt.